

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)
CAUSE LIST (VACATION BENCH)
COURT NO. 2
FARIDKOT HOUSE

Date: 16th June, 2015
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE U. D. SALVI
JUDICIAL MEMBER

HON'BLE Dr. Devendra Kumar Agrawal
EXPERT MEMBER

S.No	Case No.	Parties	Counsel For Parties
FOR COMPLETION OF PLEADINGS			
1.	Original Application No. 58/2015 M.A No. 186/2015, M.A.No.400/2015 & M.A.No.452/2015.	Ramesh Chand & Ors. Vs. Union of India & Ors.	Mr. Anand Sharma, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Suryanarayan Singh, AAG for R –2 to 6 Mr. Deepak Kaushal, Adv. for R – 7 to 10

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